

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No.02 of 2017 (SZ)**

**Applicant (s)**

Meenava Thanthai, K.R.Selvaraj Kumar  
Meenavar Nala Sangam  
Represented by its President  
M.R.Thiagarajan  
No.15/8, A.J.Colony, Royapuram,  
Chennai 600 013

**Respondents**

Vs. The Chairman, National Coastal  
Zone Management Authority,  
Government of India, Agni Wings,  
Fifth Floor, Indira Paryavaran  
Bhavan, Dor Bag Road, New Delhi  
and others

**Legal Practitioners for Applicant (s)**

Mr.K.Mageshwaran

**Legal Practitioners for Respondents**

Mrs.Me. Saraswathy for R1  
M/s.M.K.Subramanian, E.Manoharan  
& P.Velmani for R2 to R5, R8  
M/s.S.Ramasubramani, Associates for R9

Note of the Registry	Orders of the Tribunal
Item No.1	<p>Date: 9<sup>th</sup> August, 2017</p> <p>At the request of learned counsel appearing for the 9<sup>th</sup> respondent, post this application on 07.09.2017.</p> <p>.....,JM (Justice Dr.P.Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>